

NOTICE

It is hereby brought to the notice of Advocates, litigants and parties appearing in person that the following final hearing matters will be taken up from the cause list dated 10th, 11th and 17th, December (published on 05-12-2020), for hearing on 10th December, 2020 and 11th December 2020 as per the following sequence mentioned in Column no. 3:

Sitting	Date	Sr. No. of the matter which will be taken up for hearing.
The Hon'ble Shri Justice M. S. Sonak	10/12/2020 (Thursday)	Final hearing matters pertaining to : 1. Appeal from order: From Sr.No.201 to 206 2. Criminal Appeals : From Sr. 207 to 215 Note: Out of these matters, if any matter/s is/are not taken up on this day, the same will be taken up on 11th December, 2020 in addition to the following pre-scheduled matters.
	11/12/2020 (Friday)	Final hearing matters pertaining to : 1. Criminal Appeals : From Sr. No.216 to 230.

By Order

**High Court of Bombay at Goa,
Panaji.**

Date : 07th December, 2020

(Kiran A. Bagi)

Registrar (Judicial)